

| FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF MODERN INDIA CONCAST LIMITED | |
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| RELEVANT PARTICULARS | |
| 1. Name of corporate debtor | MODERN INDIA CONCAST LIMITED |
| 2. Date of incorporation of corporate debtor | 8th April 1987 |
| 3. Authority under which corporate debtor is incorporated / registered | Registrar of Companies- Kolkata |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor | CIN U27108WB1987PLC042166 |
| 5. Address of the registered office and principal office (if any) of corporate debtor | 8B, "Everest" , 46C, Jawaharlal. Nehru Road, Kolkata-700071 |
| 6. Insolvency commencement date in respect of corporate debtor | 22.10.2019 |
| 7. Estimated date of closure of insolvency resolution process | 19.04.2020 |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional | Jayshree Bhandari Regn. No: IBBI/PA001/IP-P01174/2018-19/11838 |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board | Sunrise Towers, Flat 5L, 134B Beliaghata Road, Kolkata-700015 Email: jp.bhandarijayshree@gmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional | Diamond Prestige, Room No. 113, 1st Floor 41A, AJC Bose Road, Kolkata-700017 Email: cirp.mic@gmail.com |
| 11. Last date for submission of claims | 05.11.2019 |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Not applicable |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Nor applicable |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link: https://ibbi.gov.in/home/downloads Physical Address: Not applicable |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the MODERN INDIA CONCAST LIMITED on 22.10.2019. The creditors of MODERN INDIA CONCAST LIMITED, are hereby called upon to submit their claims with proof on or before 05.11.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional:
Jayshree Bhandari
Interim Resolution Professional
IBBI/PA001/IP-P01174/2018-19/11838

Date : 25.10.2019
Place : Kolkata

Jayshree Bhandari

JAYSHREE BHANDARI
Insolvency Professional
Regn. No. IBBI/PA-001/IP-P01174/2018-19/11838